

Annexure 9

Name of the Corporate Debtor: Jaiprakash Associates Limited; Date of Commencement of CIRP: 3rd June, 2024; Received till 24th April, 2025, verified as on 04th November, 2025

List of Other Creditors (Other than Financial Creditors and Operational Creditors)

S.no	Name of Creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by Guarant ee	Whether related party?				
1	Jaiprakash Power Ventures Ltd.	17-Jun-24	12,39,15,00,000	-	-	-	-	No	5,11,72,82,207	-	7,27,42,17,793	-
2	South-West Mining Limited		6,37,21,311	6,37,21,311	-	-	-	No	-	-	-	-
3	Jaypee Agra Vikas Limited	17-Jun-24	1,22,82,52,342	1,22,82,52,342	-	-	-	No	-	-	-	-
4	Jaypee Ganga Infrastructure Corporation Limited	17-Jun-24	2,92,97,710	2,92,97,710	-	-	-	No	-	-	-	-
Total			13,71,27,71,363	1,32,12,71,363	-	-	-	-	5,11,72,82,207	-	7,27,42,17,793	-

Notes related to the claims verification process of Jaiprakash Associates Limited:

1. The claims are under verification process.

2. Claim has been admitted on provisional basis as the IRP is yet to receive certain required documents and information from the claimants and the corporate debtor. Status of claims is subject to further revision on the basis of verification of any additional documents/information

3. The contingent claim of Jaiprakash Power Ventures Ltd ("JPVL") is under the subrogation right of the claimant in relation to the corporate guarantee extended by them to the lender of JAL. The said amount has also been directly claimed by the lender in the capacity of financial creditor which has been admitted by the IRP. The actual settlement of the dues and crystallisation of the contingency will depend on the future legal recourses, if any.

4. General Note applicable to the overall claim verification process:

4.1 As part of the verification of the claims, there are following categories of "verification" to take note of, as laid out below-

a. Amount Admitted - refers to the amount/claim that has been admitted basis the verification from the documents submitted by the claimant and the status of these claims shall be updated in due process subject to availability of relevant information of Corporate Debtor.

b. Amount under verification - refers to the amount/claims that are currently under review and the status of the same shall be updated post verification, subject to availability of relevant information from Corporate Debtor and Claimants.

c. This is a not a final list of creditors and adjustments will be made following further verification. The verification of claims is under process and the list shall be updated on periodical basis.